

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 267 OF 2016 & IA NO. 562 OF 2016
AND
APPEAL NO. 190 OF 2017**

Dated: 13th December, 2017

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**APPEAL NO. 267 OF 2016 &
IA NO. 562 OF 2016**

In the matter of:

GRIDCO Ltd.

.... Appellant(s)

Vs.

M/s Bhushan Power & Steel Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. R. K. Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Aamir Zafar Khan
h/f Mr. Rajiv Yadav for R-1

Mr. R. B. Sharma for R-2 & 4

APPEAL NO. 190 OF 2017

In the matter of:

M/s Bhushan Power & Steel Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Aamir Zafar Khan
h/f Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-2

Mr. R. B. Sharma for R-3 & 4

ORDER

It is represented that in Appeal No. 267 of 2016 the pleadings are complete.

List these matters on **10.01.2018.**

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

ts/tpd